

HIGH COURT OF DELHI: NEW DELHI
(GENERAL ADMN-I BRANCH)

No. 04/IG-4/Genl.-I/DHC
Dated 31.01.2025

NOTIFICATION

It is notified for information of all concerned that Wednesday, the 05th February, 2025 is declared as a holiday for High Court of Delhi and the Courts subordinate to this Court, on account of General Elections-2025 in Legislative Assembly of NCT of Delhi.

The cases listed (including the cases wherein orders/judgments are reserved) before this Court as well as the Courts Subordinate to this Court on Wednesday, the 05th February, 2025 shall be taken up on Thursday, the 06th February, 2025, in addition to the cases already fixed for the said date.

BY ORDER OF THE COURT

Sd/-
(KANWAL JEET ARORA)
REGISTRAR GENERAL

Endst. No. 221-273/IG-4/Genl.-I/DHC

Dated 31.01.2025

Copy to:-

1. The Secretary, Govt. of India, Ministry of Home Affairs, R. No. 113, Gate No. 4, North Block, New Delhi.
2. The Secretary, Ministry of Law, Justice & Co. Affairs, Govt. of India, Jaisalmer House, New Delhi.
3. The Principal Secretary (Law, Justice & LA), Delhi Secretariat, IP Estate, New Delhi.
4. The Secretary General, Supreme Court of India, Tilak Marg, New Delhi.
5. The Registrars General, All High Courts of India.
6. The Principal District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
7. The Principal District & Sessions Judge (East), Karkardooma Courts, Delhi.
8. The Principal District & Sessions Judge (New Delhi), Patiala House Courts, New Delhi.
9. The Principal District & Sessions Judge (South West), Dwarka Courts, New Delhi.
10. The Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi.
11. The Principal District & Sessions Judge (North West), Rohini, Delhi.
12. The Principal District & Sessions Judge (South), Saket Courts, Delhi.
13. The Principal District & Sessions Judge (North East), Karkardooma Courts, Delhi.
14. The Principal District & Sessions Judge (South East), Saket, New Delhi.
15. The Principal District & Sessions Judge (Shahdara), Karkardooma Courts, Delhi.
16. The Principal District & Sessions Judge (PC Act.) (CBI), RACC, Delhi.
17. The Principal District & Sessions Judge (North), Rohini Courts, Delhi.
18. The Principal Judge (Family Courts), Dwarka Courts, New Delhi.
19. The Director (Delhi Judicial Academy), Dwarka Courts, New Delhi.

20. The Hony. Secretary, Supreme Court Bar Association, New Delhi.
21. The Hony. Secretary, Delhi High Court Bar Association, New Delhi.
22. The Hony. Secretary, Delhi Bar Association, Tis Hazari, Delhi.
23. The Hony. Secretary, Shahdara Bar Association, Karkardooma, Delhi.
24. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
25. The Hony. Secretary, Rohini Bar Association, Rohini Courts Complex, Delhi.
26. The Hony. Secretary, Dwarka Bar Association, Sec-10, Dwarka, New Delhi.
27. The Hony. Secretary, Saket Bar Association, Saket Court Complex, ND.
28. The Hony. Secretary, Rouse Avenue Bar Association, Rouse Avenue Courts Complex.
29. The Secretary, Bar Council of India, 21, Rouse Avenue Institutional Area, New Delhi.
30. The Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi.
31. The Member Secretary, Delhi State Legal Services Authority, Patiala House, ND.
32. The Secretary, Delhi High Court Legal Services Committee, 35-38, L.C. Block, Delhi High Court, New Delhi.
33. The Organizing Secretary, Delhi High Court Mediation Center, Delhi High Court, New Delhi.
34. The Superintendent, Central Jail, Tihar, New Delhi.
35. The Director, Doordarshan, Mandi House, New Delhi for announcement in News Bulletin.
36. The Director, All India Radio, New Delhi for announcement in News Bulletin.
37. The Chief Editor, UNI, 9, Rafi Marg, New Delhi.
38. The Chief Editor, PTI, PTI Building, 4, Parliament Street, New Delhi.
39. The Chief Editor, The Hindustan Times, 20, K. G. Marg, New Delhi.
40. The Chief Editor, Nav Bharat Times, 9-10, Bahadur Shah Zafar Marg, ND.
41. Registrar-cum-Secretary to Hon'ble the Chief Justice and PSs to all Hon'ble Judges, Delhi High Court, New Delhi.
42. Joint Registrar-cum-P.A to Registrar General and PAs to all Registrars/OSDs, Delhi High Court, New Delhi.
43. Registrar (IT), Delhi High Court, New Delhi for uploading the notification on the website and intranet of this Court.
44. The Coordinator, Delhi International Arbitration Centre, Delhi High Court, New Delhi.
45. Registrar (Listing), Delhi High Court, New Delhi.
46. All Joint Registrars, Deputy Registrars and Assistant Registrars, Delhi High Court, New Delhi.
47. All AOs (J), Court Masters, Private Secretaries, Delhi High Court, ND.
48. A.C.P. (Security), Delhi High Court, New Delhi.
49. A.E. (Elect), PWD, Delhi High Court, New Delhi.
50. A.E. (Civil), PWD, Delhi High Court, New Delhi.
51. CMO In-charge, Delhi High Court Medical and Health Center, New Delhi.
52. The Officer In-charge, NIC, Delhi High Court, New Delhi.
53. Notice Board.

(SATISH GUSAIN)
JOINT REGISTRAR

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHI

No. 6662-6842 /Holidays/Gaz/2025

Dated 01 FEB 2025

Sub:- Notification

Copy forwarded for information & necessary action to :

1. All the Judicial Officers of Central District, Tis Hazari Courts, Delhi.
2. The AO(J)/Branch In-Charge, all branches of Central District, THC, Delhi.
3. The DDO/Sr. Accounts Officer (Central), Tis Hazari Courts, Delhi.
4. The Librarian, Library, Tis Hazari Courts, Delhi.
5. The Director, Directorate of Prosecution, Tis Hazari Courts, Delhi.
6. The In-Charge, Lock-up, Tis Hazari Courts, Delhi.
7. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
8. The Reader/PS to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
9. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
10. The R&I Branch (Central) Tis Hazari Courts, Delhi for uploading on LAYERS.

(MUKESH KUMAR GUPTA)
District Judge, Comm. Court-07, (Central)
Officer In-charge Judicial Branch, (Central)
For Principal District & Sessions Judge (HQs)
Delhi